

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 152 of 2013

Dated : 27th May, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Kalyanpur Cement Ltd.

... Appellant(s)

Versus

Bihar Electricity Regulatory Commission
& Anr.

... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Apoorva Misra
Ms. Radhika Gupta

Counsel for the Respondent(s) :

ORDER

Post the matter for hearing on **28th May, 2014.**

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member